

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: INDIAN TECHNOMETAL COMPANY LIMITED Date of Commencement of Liquidation: 05-02-2026; List of Stakeholders as on Date: 17-04-2026; Name of IP: SHAMSHER BAHADUR SINGH; Process Number: 1; Last 5 digit of registration number: 13623

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date								NA
3	Secured financial creditors	10	34137629147.58	7	9069821570.63		15827457532.96		Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	6	429052120.00	6	427735421		1316699		Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		16	34566681267.58	13	9497556991.63	0	15828774231.96	0	